

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RADIANT BIZCOM PRIVATE LIMITED RELEVANT PARTICULARS		
1.	Name of corporate debtor	Radiant Bizcom Private Limited
2.	Date of incorporation of corporate debtor	18/10/2013
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, RoC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2013PTC249337
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 160, 1st Floor, Evershine Mall Jn., Off Link Road, Malad-West, Mumbai - 400064
6.	Insolvency commencement date in respect of corporate debtor	04.11.2019 (order received on 09.11.2019 by Interim Resolution Professional)
7.	Estimated date of closure of insolvency resolution process	02.05.2020 (i.e. 180 days from 04.11.2019 - date of admission of the application)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arun Bagaria IBBI/IP-N00278/2017-18/10836
9.	Address and e-mail of the interim resolution professional, as registered with the Board	701, Stanford Building, Junction of S. V. Road and C D Burfiwala Marg, Andheri (W), Mumbai - 400058 arun@bagariaco.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	701, Stanford Building, Junction of S. V. Road and C D Burfiwala Marg, Andheri (W), Mumbai - 400058 arun@bagariaco.com bagaria.arun@gmail.com
11.	Last date for submission of claims	22.11.2019 (i.e. 14 days from 09.11.2019 - date of receipt of order by Interim Resolution Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://ibbi.gov.in/home/downloads Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Radiant Bizcom Private Limited on 04.11.2019.

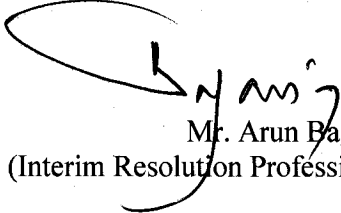
The creditors of Radiant Bizcom Private Limited, are hereby called upon to submit their claims with proof on or before 22.11.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claims denominated in foreign currency shall be valued in Indian Currency at the official exchange rate as on the insolvency commencement date.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11.11.2019
Place: Mumbai


Mr. Arun Bagaria
(Interim Resolution Professional)